

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI
Company Appeal(AT) (Insolvency) No. 404 of 2020

IN THE MATTER OF:

M. Perumal & Ors.

...Appellants

Vs

M/s P Dot G Constructions Pvt. Ltd. & Anr.

....Respondents

Present:

For Appellant: No appearance.

For Respondents: No appearance.

ORDER

20.03.2020 There is no representation on either side. Hence, to provide one opportunity, the Office of the Registry is directed to List the matter on **20th April, 2020** under the caption 'For Admission (Fresh Cases)'.

[Justice Venugopal M.]
Member (Judicial)

(Kanthi Narahari)
Member(Technical)

Akc/Nn